

DIVISION BENCH  
COURT - II

**O-209**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TA/33(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> MAY 2024**

|                  |  |
|------------------|--|
| IN THE MATTER OF | THE OFFICIAL LIQUIDATOR<br>VS<br>STATE BANK OF INDIA |
| UNDER SECTION    | SEC 433(E)/433(F) OF CA 1956                         |

**Appearance (via video conferencing/physically)**

Mr. Joydeep Guha, Adv.

] For the Respondent No.3

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **15<sup>th</sup> July, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**